

**Boats used by LTTE Militants**

\*120. SHRIMATI CHENNUPATI  
VIDYA:  
SHRI C. K. KUPPUSWAMY:

Will the PRIME MINISTER be pleased to state:

(a) whether the LTTE militants have been using boats that are faster than the ones used by the Coast Guards to carry on their activities on the coastal region of Tamil Nadu;

(b) whether the Government have received any request from the Eastern Command of the Coast Guards for the provision of better speed-boats; and

(c) if so, the action being taken on their request?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI LALIT VIJOY SINGH): (a) to (c). No specific instance of LTTE militants using boats faster than the ones used by the Coast Guard has come to notice. However, on one occasion, a Coast Guard Ship on patrol duty in the Palk Bay had picked up a fast moving radar contact which, on being challenged, reversed its course.

**Development of Technology for Bio-Insecticides**

891. SHRI ANAND SINGH:  
SHRI MADHAVRAO SCINDIA:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether an indigenous technology has been developed at Bangalore University for bio-insecticides;

(b) if so, the details thereof;

(c) the tests and research work done to test their efficacy so far; and

(d) the steps taken to ensure commercial manufacture thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI JAYANTILAL VIRCHANDBHAI SHAH): (a) No, Sir.

(b) Question does not arise.

(c) Question does not arise.

(d) Question does not arise.

**Plots in Mamurpur, Narela (Delhi)**

892. SHRIMATI GEETA MUKHERJEE:  
Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that Scheduled Castes and other backward residents of Mamurpur, Narela (Delhi) were given residential plots by Gram Sabha and anti-social elements have successfully deprived them of these lands and are allowing outsiders to come and occupy the same;

(b) whether the Delhi Administration has received complaints and representations in this regard;

(c) if so, the details thereof; and

(d) the steps being taken against such elements and to restore the land to concerned Scheduled Castes and other backward people?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF